

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:21  
ANSWERED ON:23.02.2011  
MODEL SCHOOLS  
Gorakhnath Shri ;Sethi Shri Arjun Charan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether proposals have been received from various States/UTs for setting up of model schools in the country;
- (b) if so, the details thereof;
- (c) the number of proposals cleared along with the funding pattern for setting up of these schools;
- (d) the progress made so far in setting up of these schools since inception alongwith the locations identified for setting up 2500 model schools under Public Private Partnership mode;
- (e) the fees, management, pattern of reservation of seats for students belonging to SCs/STs/OBCs and minority communities in these schools and the criteria for selection of the locations; and
- (f) the funds released and utilised by the States/UTs since inception under this scheme?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 21 FOR ANSWER ON 23.02.2011 REGARDING "MODEL SCHOOLS" ASKED BY SHRI GORAKHNATH PANDEY AND SHRI ARJUN CHARAN SETHI, HON'BLE MEMBERS OF PARLIAMENT

(a) to (c) : The centrally sponsored scheme to set up 6000 model schools at block level as benchmarks of excellence was launched in November 2008. At present the component to set up 3500 schools in educationally backward blocks through the State Governments is operational. Since inception of the scheme, proposals have been received from 22 States/UTs to set up model schools in 1958 blocks. So far, model schools have been approved for 1826 blocks in 20 States. State wise details of proposals received, proposals approved and schools sanctioned are at Annexure-I. Under this scheme, 75% of the capital and recurring cost is borne by the Central Government during the 11th Five Year Plan except for the special category States, where 90% of the cost is borne by the Central Government.

(d) So far 128 schools have become functional. While the construction work for 21 schools has been completed, the remaining schools are functioning from temporary locations.

The 2500 schools in Public Private Partnership (PPP) mode are meant to be set up in blocks other than the educationally backward blocks.

(e) The schools in educationally backward blocks are run by State Government Societies. Existing State rules apply in respect of reservation for admission and fees.

These schools are located in educationally backward blocks, identified on the basis of the dual criteria of Female Literacy Rate and Gender Gap in literacy.

(f) Financial sanctions have been accorded for setting up 728 model schools in 15 States, and an amount of ` 624.14 crore has been released for these States. State wise details of proposals sanctioned, total amount approved and amount released are at Annexure-II.